

Disinvestment in PSUs

†3272. SHRI RAMDAS ATHAWALE: Will the Minister of CHEMICALS AND FERTILIZERS be please to state:

- (a) the names of the undertakings under the Ministry that have been privatized/disinvested so far;
- (b) the amount of money received by Government, undertaking-wise; and
- (c) whether Government is aware of the alleged irregularities committed in the privatization/disinvestment of undertakings and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) and (b) Details given in Statement (*See below*).

- (c) No. Sir, the Ministry is not aware of any alleged irregularities committed in the privatization or disinvestment of the undertakings.

Statement*Details of privatised/disinvested undertakings*

Sl. No.	Name of CPSU	Year(s)	Amount realized (₹ in crores)
1.	Rashtriya Chemicals and Fertilizers Limited (R.C. F.)	1992-93 (disinvestment minority stake)	30.36
		2012-13 (March, 2013) (disinvestment of 12.5 % paid up equity capital out of GoI share of 92.5)	310.15
		TOTAL (RCF)	340.51
2.	National Fertilizers Limited (NFL)	1992-93 (disinvestment of minority stake)	0.72
		1993-94 (disinvestment of minority stake)	0.28
		2013-14 (July, 2013) May, 2014 (disinvestment of 7.64 % paid up equity capital out of GoI shareholding of 97.64 %)	101.08

†Original notice of the question was received in Hindi.

Sl. No.	Name of CPSU	Year(s)	Amount realized (Rs. in crores)
		Employee OFS	3.60
		TOTAL (NFL)	105.68
3.	The Fertilizers and Chemicals Travancore Limited (FACT)	1992-93 (disinvestment of minority stake)	1.30
4.	Brahmaputra Crackers and Polymers Ltd. (BCPL)	1992-93 (disinvestment of minority stake)	331.18
5.	Indian Petrochemicals Corporation Limited (IPCL)	2002-03 (strategic sale of 26%)	1,490.84
		2003-04 (sale of a part of residual equity)	1202.85
		2004-05 (4.58% of equity sold of employees)	64.81
		TOTAL (IPCL)	2758.50

Emission by telecom towers

3273. SHRI RITABRATA BANERJEE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there have been increasing concerns over emissions by telecom towers and their adverse implications of health;

(b) whether despite missing several deadlines, telecom companies have still not been able to certify over one lakh telecom towers on radiation emission levels; and

(c) if so, the Government's action in this regard?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Yes Sir, around the world, including in India, concern has been raised about the adverse implications of radiations emitted from cell phone towers on health. However, World Health Organization (WHO) in its Fact Sheet No. 304, May, 2006 on Electromagnetic Fields and Public Health (Base Stations and Wireless Technologies) has concluded that "considering the very low exposure levels and research results collected to date, there is no convincing scientific evidence that the weak Radio Frequency (RF) Signals from base stations and wireless networks cause